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Title: Regarding increasing incidents of crime against women in the country.

SHRIMATI P.K. SHREEMATHI TEACHER: At the outset, I express my sorrow and condolences to the family of the girl.

Madam, three years have passed. I would like to draw the attention of the Government of India and the House through you about the most alarming situation in our country. It is about the the increasing crime and atrocities against the women.

माननीय अध्यक्ष : श्री भूषिया जी आप बैठ जाइए, वह बोल रही हैं। आप उनके सामने खड़े होकर माननीय सदस्या को डिस्टर्ब नहीं कीजिए या आप अलग हटकर खड़े हो जाइए।

â€¦(व्यवधान)

**12.46 hours**

*(At this stage, Shri Mallikarjun Kharge and some other*

*hon. Members left the House.)*

SHRIMATI P.K. SHREEMATHI TEACHER: Madam, incidents of gang rape, sexual harassment, human trafficking and missing of children are increasing day by day in our country....(*Interruptions*)

Madam, it is a very important matter. Even though this august House had passed the Criminal Law Amendment Act, 2013, I would like to pose a question in this House that keeping our hands on the chest and ask ourselves whether the Act which we all have passed in this House is rightly implemented or not....(*Interruptions*)

Madam, I am sure that the House will agree with me that we have miserably failed to implement this Act. Everyday morning when we flip through the newspapers and put a glance on the visual media, the toll numbers of atrocities against women and children are horrifyingly increasing.

Madam, if I say that our democratic country is not a safe place for women and children, will anyone in the House dare to say that it is not so? I do not think so.

माननीय अध्यक्ष : इतना पूरा मत उठाइए, इसका सॉल्यूशन के लिए सुझाव दीजिए।

â€¦(व्यवधान)

SHRIMATI P.K. SHREEMATHI TEACHER: Can we agree with somebody's saying Delhi is known as the rape Capital of India? No, we cannot. But the reality compels us to keep silent with that statement.

According to the NCRB, 20 major cities are unsafe for women and children in our country. According to the NCRB, as many as 93 women are being raped everyday and there is a gradual increase in the number of rapes reported.

In 2014, India recorded 36,735 rape cases, almost 3000 of which were in Delhi.

माननीय अध्यक्ष : इतना लम्बा भाषण नहीं दिया जाता है। आज 16 दिसम्बर है, इसलिए मैंने आपको अलाऊ किया है। अब आप अपनी बात समाप्त कीजिए।

â€¦(व्यवधान)

SHRIMATI P.K. SHREEMATHI TEACHER: There is one rape in every 30 minutes. This is all official statistics. But majority of the rape cases in India are never reported especially from the rural and tribal areas. In my State, two Dalit minor girls were brutally gang-raped and one Dy.SP has tried to protect the culprits. The mother has complained that her girls are being harassed by the police. This is the situation of police in our State, Kerala.

HON. SPEAKER: Yes, now Smt. Hemamalini.

SHRIMATI P.K. SHREEMATHI TEACHER: Madam, please give me one minute time.

We all should put together our wisdom to find out the ways to get rid of or to make our country free off all these social evils. In my view, one of the reasons for these types of brutal atrocities is that the minds of such people are highly influenced by the porn sites which have no restrictions in accessing them. The record speaks how far our country is witnessing crimes committed on cyber influence.

माननीय अध्यक्ष : बाकी महिला सदस्य भी इस पर बोलेंगी। इसलिए आप समाप्त कीजिए। आप पूरा भाषण तैयार करके आयी हैं।

â€¦(व्यवधान)

SHRIMATI P.K. SHREEMATHI TEACHER : Madam, these are not only women's issues. These are the issues of the whole society. It is our country's issue. We have a very good Constitution.

HON. SPEAKER: No, I am sorry.

SHRIMATI P.K. SHREEMATHI TEACHER: Madam, please give me one minute. We have enough laws.

HON. SPEAKER: Now it is enough.

...(Interruptions)

HON. SPEAKER:

Shri Bhairon Prasad Mishra,

Shri P. Karunakaran,

Dr. A. Sampath,

Shri Jitendra Chaudhury,

Adv. Joice George,

Shri P.K. Biju,

Shri Sankar Prasad Datta,

Shri Md. Badaruddoza Khan and

Shri M.B. Rajesh are permitted to associate with the issue raised by Shrimati P.K. Shreemathi Teacher.

SHRIMATI HEMAMALINI (MATHURA): Madam, thank you so much for giving me the opportunity to express my feelings on Nirbhaya case. 16<sup>th</sup> December, 2012 was a day which was unheard....(*Interruptions*)

HON. SPEAKER: Only the speech of Shrimati Hemamalini will go on record.

...(Interruptions)â€™ \*

SHRIMATI HEMAMALINI (MATHURA): The whole country was shocked and shameful on this incident that happened in Delhi.

How can these men do such a heinous crime on a helpless girl? It is good that others are punished, but why should this juvenile be left? He should also be treated as an adult and punished as an adult. By sending him to a rehabilitation centre, it is not going to happen that he will become all right because he has a devilish mind. Even if he comes out after 30 or 40 years, he is going to do the same act because the upbringing of that boy is not right. Many boys in our country are facing this problem.

I and also many other women in our society feel that he should be punished so that soul of the girl, and also her parents, will be relieved of the pain and sorrow. Also, such boys who are young and having such a devilish and criminal mind, will learn a lesson and be scared of the law of the country.

Thank you so much.

PROF. SAUGATA ROY (DUM DUM): Madam, we totally support what Shrimati Hemamalini has said.

**माननीय अध्यक्ष:**

कुँवर पुष्पेन्द्र सिंह चन्देल,

श्री गजेन्द्र सिंह शेखावत,

श्री रामचरण बोहरा,

श्री सी.आर.चौधरी,

श्री सुखवीर सिंह जौनापुरिया,

श्री चन्द्र प्रकाश जोशी,

श्री गौरों प्रसाद मिश्र,

श्री रवीन्द्र कुमार जेना,

डॉ. मनोज राजौरिया,

श्री पी.पी. चौधरी एवं

श्री केशव प्रसाद गौरों को श्रीमती हेमामातिनी द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Hon. Speaker, Madam, I stand before this august House to commemorate and pay homage to the sacrifices made by the brave soldiers on 16<sup>th</sup> December, 1971.

On the other hand, I am also reminded of the Nirbhaya incident which the whole country had witnessed with shock and awe. This shock is because of the fact that the number of juveniles who are involved in conflict with crime is increasing. जो बच्चे 16 वर्ष से 18 वर्ष की उम्र के हैं, उनकी संख्या मोलेस्टेशन के केसेज में 136 प्रतिशत बढ़ी है और 60 प्रतिशत रेप केसेज में बढ़ी है। इस देश का कानून, जिसे सन् 2000 में बदला गया था, सन् 2000 तक जुवेनाइल की उम्र 16 वर्ष मानी जाती थी। सन् 2000 में इस कानून को बदला गया और इस उम्र को बढ़ाकर 18 वर्ष किया गया। मेरा यह मानना है कि सन् 2000 से 2015 के बीच इस देश में बहुत कुछ बदला है और सेवसुअल मेत्वोरिटी की उम्र घटी है, बढ़ी नहीं है। ऐसे में देश के इस कानून में यह अमेंडमेंट वापस लाई जानी चाहिए और उम्र को घटाकर 16 वर्ष किया जाना चाहिए। एक पेंडिंग अमेंडमेंट है, उसे इस सदन में पारित करना चाहिए। 16 से 18 वर्ष आयु वर्ग के जो युवा हैं, वे लोग इस तरीके से कानून के उल्लंघन और अपराध में बहुत अधिक लिप्त हैं, इसको कंट्रोल करने के लिए इस सदन को उसी अमेंडमेंट को वापस लाना चाहिए।

**माननीय अध्यक्ष:**

डॉ. सत्यपाल सिंह,

श्री गौरों प्रसाद मिश्र,

कुँवर पुष्पेन्द्र सिंह चन्देल,

श्रीमती दर्शना विक्रम जरदोश,

श्रीमती जयश्रीबेन पटेल,

डॉ. किरिट पी. सोलंकी,

श्री गजेन्द्र सिंह शेखावत,

श्री रामचरण बोहरा,

श्री पी.पी. चौधरी,

श्री अजय मिश्र टैनी एवं

श्री विश्व प्रसाद मौर्य को श्रीमती मीनाक्षी लेखी द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

श्री एस.पी. मुदाहलुगे - उपस्थित नहीं।

डॉ. रत्ना डे (नाग) ।

DR. RATNA DE (NAG) (HOOGHLY): Madam, today there was an Adjournment Motion about the raid on the office of the

माननीय अध्यक्ष : उसका कुछ नहीं बोलना है आपको।

â€¦ (व्यवधान)

DR. RATNA DE (NAG): Madam, I am coming.

माननीय अध्यक्ष : ऐसा कमेंट करके दो-चार विषय नहीं बोलने होते। I am sorry.

â€¦ (व्यवधान)

DR. RATNA DE (NAG): That is why, our leader, Shri Sudip Bandyopadhyay, spoke on this matter.

HON. SPEAKER: I know that. Now, nothing will go on record about this.

...(Interruptions)â€¦ \*

PROF. SAUGATA ROY : Madam, you see how humble we are! As per your direction, we are not mentioning it and walk out politely.

**12.54 hours**

*(At this stage, Prof. Saugata Roy and some other*

*hon. Members left the House.)*

DR. RATNA DE (NAG) : Madam, since we are walking out, I will not speak.

HON. SPEAKER: Thank you.

Shri Tathagata Satpathy.

...(Interruptions)

HON. SPEAKER: I know that. बात रखी गई, आप सभी लोग एजोसिएट करिए। यह महिलाओं का ईशू है, सभी का ईशू है।

â€¦ (व्यवधान)